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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, DELHI.

Regn. No. RA 9/89

Date of decision: 25.1.1989

Shri M.M. Bajaj

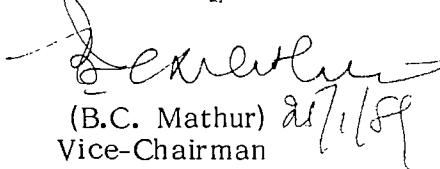
Applicant

Vs.

Union of India

Respondents

This is a review application filed by Shri M.M. Bajaj against the orders passed on 6.12.88 in O.A. 1427 of 1988. The main point raised in the review application is that the transfer of the applicant was against the declared policy of the Government. The points raised in the application have already been considered fully while passing the orders in the original application and there does not appear to be any mistake or error on the face of records or any clerical error on the face of the decision. No new points have been raised which could not be raised at the time of the hearing of the original application. In the circumstances, the review application is dismissed.

  
(B.C. Mathur)

Vice-Chairman

25/1/89